

ANNEXURE – ‘B’**{See Rule 4(4)}**

Sr.No.	Name and address of the applicant	Whether citizen of India	Subject matter of information	Particulars of record to be inspected	Application Fee deposited by Bank Draft/Treasury Challan or Indian Postal Order No. dated	Time taken from...hours to....hours for inspection.	Amount of fee charged	Signature of applicant	Particulars of Challan vide which amount of fee deposited in Treasury by the State Public Information Officer	Signature of the State Public Information Officer
1	2	3	4	5	6	7	8	9	10	11